

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/4677/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI, NIA,
Assam, Guwahati.

Dated Guwahati the 10th December, 2020.

Sub: Restricted holiday.

Ref:- Your letter No.SPL/CBI/01-20/352 dated 08.12.2020.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for restricted holiday on 10.12.2020, has been granted. Further, the Special Judge, Addl. CBI Court No.1 and in his absence the Special Judge, Addl. CBI Court No. 2 and in his absence the Special Judge, Addl. CBI Court No.3 will remain in charge of your Court and office.

Yours faithfully,

Sd/-

4681

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-131/1994/4678-A, dated 10.12.2020

Copy to :

1. The Special Judge, Addl. CBI Court No.1, Guwahati.
2. The Special Judge, Addl. CBI Court No. 2, Guwahati.
3. The Special Judge, Addl. CBI Court No.3, Guwahati.
4. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)